

OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following postings/transfers are hereby made with immediate effect :

S. No.	Name & Emp. Code of the Official	From	To
1.	Neeraj Chaprana EC: 74185921	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Nikhil Chopra, Ld. DJ CC-02 Distt: South-East Saket	Desg: Peon Role: Orderly Posting: In the Court of Sh. Purshotam Pathak, Ld. ASJ-05 Distt: South Saket
2.	Rajender Singh Rawat EC: 76835992/10693	Desg: Peon Role: Orderly Posting: In the Court of Ms. Riya Guha, Ld. Judge, Family Court-03, Shahdara, KKD (In diverted capacity)	Desg: Peon Role: Orderly Posting: In the Court of Sh. Shankar Narayanan, Ld. ASJ POC SO-01 Distt: North-East KKD
3.	Rajinder Singh Vohra EC: 90155/32054468	Desg: Chowkidar Role: Peon Posting: Vigilance Branch, Security Cell and BMC Distt: South Saket	Desg: Chowkidar Role: Orderly Posting: In the Court of Sh. Vishal Singh, Ld. ASJ-05 Distt: South-East Saket
4.	Sunil Kumar EC: 11092/93149552	Desg: Peon Role: Peon Posting: Digitization Cell Distt: Central THC	Desg: Peon Role: Peon Posting: Office Pool, Admin Branch-III Distt: Central THC
5.	Ajay Prasad EC: 90067/90883648	Desg: Process Server Posting: Nazarat Branch Distt: South Saket	Desg: Process Server Posting: Nazarat Branch Distt: New Delhi PHC
6.	Harish Chandra Pandey EC: 92180/ 63088110	Desg: Process Server Posting: Nazarat Branch Distt: New Delhi PHC	Desg: Process Server Posting: Nazarat Branch Distt: South Saket
7.	Vishnu Prasad Meena EC: 97232937	Desg: Chowkidar Role: Orderly Posting: In the Court of Ms. Snigdha Sarvaria, Ld. ASJ SC-RC-01 Distt: East KKD	Desg: Chowkidar Role: Peon Posting: Personal Office of Ld. Principal District & Sessions Judge (HQs) Distt: Central THC
8.	Mahesh Kumar EC: 90154/99261255	Desg: Peon Role: Peon Posting: Personal Office of Ld. Principal District & Sessions Judge (HQs) Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Snigdha Sarvaria, Ld. ASJ SC-RC-01 Distt: East KKD
9.	Bhupender Singh Sehrawat EC: 34293190	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Nikhil Chopra, Ld. DJ CC-02 Distt: South-East Saket	Desg: Peon Role: Orderly Posting: In the Court of Sh. Nikhil Chopra, Ld. Principal Judge, Family Court, South-East, Saket (in diverted capacity)

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1. Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.
 2. Transfer order no. 63833-64123/ADMIN-III/Central/F.1(3) dated 08.09.2025 in r/o Sh. Nanak Chand, EC-90272 (mentioned at S. no. 32) is hereby stands cancelled.
 3. Sh. Milap Singh, Civil Nazir, EC- 91513 presently posted in the Nazarat Branch, Central, THC is hereby directed to look after the work of Nazir in the Courts of Ms. Ruchika Singla, Ld. PO MACT-01 and Dr. Pankaj Sharma, Ld. PO MACT-02, Central, THC as an interim measures till the joining of regular Civil Nazir, Sh. Kishori Lal posted in the said Courts from Medical Leaves.
 4. This order shall not be considered as a change of cadre of the aforesaid officials mentioned at S. Nos. 03 & 07. They will continue to be in their parent cadre for all purpose.
 5. Consequent upon joining, Sh. Naresh Chand, Peon, EC- 32789437 (running absent) presently posted in the Court of Sh. Shankar Narayanan, Ld. ASJ-01 POC SO, North-East, KKD is hereby directed to join his duties in the Office Pool, Admin. Branch, North-East, KKD.
 6. All the above mentioned officials who are transferred shall be STAND RELIEVED from their respective postings with the directions to join at their transferee station forthwith.
 7. All the Administrative Officers/Branch Incharges of Administration Branch, Delhi/New Delhi are hereby directed to submit the compliance report of the aforesaid transfer order forthwith, so that the same shall be immediately furnished to the Administration Branch-III, Central, THC. The same shall be transmitted either through official communication or via WhatsApp message/email to this office followed by a hard copy in due course for immediate action.

(VIRENDER KUMAR BANSAL)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
TIS HAZARI COURTS, DELHI

67576 - 646
No. ADMIN-III /Central/F.1(3)/P&T/2025

Dated, Delhi the 16.09.2025

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judges, concerned Delhi/New Delhi.
2. Ld. Principal Judge, Family Court (HQs), Dwarka, New Delhi.
3. The Administrative Officers (Judicial)/Branch In-Charges, Administration Branch concerned Delhi/New Delhi.
4. The Accounts Officers/Assistant Accounts Officers, Accounts Branch concerned Delhi/New Delhi. Nil
5. The Dealing Officials, Personal File, Administration Branch- III, Central District, Tis Hazari, Delhi.
6. The Dealing Officials, Leave Seat, (Central), Delhi.
7. The Officers concerned.
8. The Officials concerned to join at their transfer station forthwith, irrespective of the mode (whatsapp/layers/official website) by which transfer order is received to them.
9. Dealing Officials, Layers and ACR cell are hereby directed for necessary updating of records as per rules.
10. For uploading on Layers.
11. The Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi for uploading the said order on the official Website on the "Employees Corner" of District Court.

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
TIS HAZARI COURTS, DELHI